

tion of the Delhi Administration in consultation with the Delhi Development Authority.

The New Delhi Municipal Committee has, however, not been able to allot shops to the repatriates as only a limited number was available with the Committee.

Storage facilities for Cochin Refinery

2634. Shri Yashpal Singh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that substantial sums were spent on building storage facilities for Cochin Refinery when similar facilities were already available there; and

(b) if so, the reasons therefor?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Every refinery has to have a minimum level of storage accommodation within its premises for operational purposes. Such a level of facility has been provided within the Cochin refinery.

Reclamation of used Lubricating Oils

2635. Dr. M. M. Das:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Bhagwat Jha Asad:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 137 on the 2nd November, 1966 and state:

(a) whether the reclaimed lubricating oils have been found of requisite quality; and

(b) whether any patent has been taken out for the process?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) The reclaimed lubricating oil obtained from the 50 gallons batch pilot plant at the Indian Institute of Petroleum has been found to be of the requisite quality as judged by stan-

dard engine tests after treatment with the necessary additives.

(b) No, Sir.

Oil Deposits in Alleppey

2636. Shri Vishwa Nath Pandey: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that traces of Oil deposit have been found at the Arour Chemical Industrial Estate near Alleppey; and

(b) if so, steps taken to explore the same?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No such information has been received by the ONG Commission.

(b) Does not arise.

Naga Hostiles

2637. Shri Vishwa Nath Pandey: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that one contractor of Manipur P.W.D. was shot dead by a gang of armed Naga Hostiles near the inspection bungalow in Tengenoual sub-division of Manipur on the Indo-Burma Road on the 20th August 1966; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) A case has been registered by the police and is under investigation.

N.D.S. Instructors

2638. Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shrimati Renu Chakravarty:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 90 on the 27th July, 1966 and state:

(a) whether any final decision has since been taken in regard to the keep-

ing of the National Discipline Scheme Instructors on an all-India cadre; and

(b) if not, when a decision is likely to be taken in this regard?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) I am sorry that it has not been possible so far to take a final decision about this matter. However, all posts of the National Discipline Scheme Instructors under the Central Government have been extended up to the 28th February, 1967 for the present.

(b) As early as possible, but not later than the end of February, 1967.

Wage Board for Leather Industry

2639. Shri S. M. Banerjee: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the Wage Board for workers engaged in leather industry has submitted its interim report;

(b) if not, the reasons for the delay; and

(c) the steps taken by Government in the matter?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): (a) Yes.

(b) Does not arise.

(c) The report is under consideration of Government.

Recognition of Employees Unions

2640. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether new rules for recognising the Central Government Employees' Unions have been framed; and

(b) if so, the particulars thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): (a) No Sir.

(b) Does not arise.

E.S.I. Hospital near Ulberia (West Bengal)

2841. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Dr. M. M. Das:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the construction of the Employees' State Insurance Hospital near Ulberia in West Bengal has been completed;

(b) if not, when it will be completed;

(c) whether Doctors and nurses have been recruited for this hospital; and

(d) if not, when they will be appointed?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): (a) and (b). The construction of the Hospital is almost complete. It is expected to be commissioned by the end of December, 1966.

(c) and (d). Proposals for placement of doctors and nurses are under consideration of the State Government.

Bal Bhavan and National Children's Museum

2642. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Dr. M. M. Das:

Will the Minister of Education be pleased to state:

(a) whether Bal Bhavan and National Children's Museum are managed through an autonomous body;

(b) if so, the source of income of this body; and